

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 26.07.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.27AM

In the Court of Hon'ble Mr. Justice Venugopal M, Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App. (AT) (CH)(Ins) No. 07/2021	S. Iruthaya Nathan Vs G. V. Ravikumar	P. James Victor Rajkumar	B. Ramanakumar

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By the order of Hon'ble Member (J)

(Chennai Bench)